

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2432

ANSWERED ON:27.08.2012

CHECK ON CRUELTY TO ANIMALS

Choudhary Shri Harish;Das Shri Ram Sundar;Karwariya Shri Kapil Muni;Patil Shri A.T. Nana;Shukla Shri Balkrishna Khanderao Balu Shukla;Singh Rajkumari Ratna

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the cases of cruelty inflicted on animals are increasing in the country;
- (b) if so, the reasons therefor;
- (c) whether the provisions of the Prevention of Cruelty to Animals Act, 1960 are not effective to check the said cruelty inflicted on animals in the country; and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) The provisions of the Prevention of Cruelty to Animals (PCA) Act, 1960 are effective to check the cruelty inflicted on animals in the country as per the rules framed there under. To further strengthen the PCA Act, 1960, discussions with other stakeholders is an ongoing process.
- (d) Does not arise.